Title: The Minister of Science and Technology laid a statement regarding the status of implementation of the recommendations contained in the 168<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I am making this Statement on the status of implementation of recommendations contained in the One Hundred Sixtyeighth (168<sup>th</sup>) Report of the Parliamentary Standing Committee (PSC) on Science & Technology, Environment & Forests on the direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha issued vide Lok Sabha Bulletin-Part-II dated September 1, 2004.

The Standing Committee on Science and Technology, Environment and Forests laid their One Hundred Sixtyeighth (168<sup>th</sup>) Report on 14<sup>th</sup> December, 2006 in the Lok Sabha. In all there were 13 (thirteen) recommendations in the 168<sup>th</sup> Report of the Committee. The present status of implementation is detailed in the appended Annexure which may be allowed to be laid on the Table of the House.

\* Laid on the Table and also placed in Library, See No. LT 6279/2007